

under SECC 2011 lists are eligible for getting financial assistance for construction of houses under PMAY-G.

Houses sanctioned under PMAY-G are also eligible to receive assistance of ₹ 12,000/- for the construction of a toilet from the Swachh Bharat Mission (G), MGNREGS or any other dedicated financing source over and above the unit assistance provided for construction of house.

Linking MGNREGA with agricultural wages

930. SHRI T. G. VENKATESH:

DR. PRADEEP KUMAR BALMUCHU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Andhra Pradesh Government has suggested to the Ministry to link the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) with agricultural wages and pay 50 per cent agricultural wages to the farmers;

(b) if so, the details thereof;

(c) whether Government has taken any decision on the matter, if so, the details thereof and if not, the reasons therefor; and

(d) the stand of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) No, Sir.

(b) Question does not arise.

(c) No, Sir.

(d) Question does not arise.

Target for construction of houses under PMAY

931. SHRI DEREK O' BRIEN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the target for construction of houses by 2018-19;

(b) the number of houses constructed during 2016-17 which were sanctioned for